Unethical incidents in St Stephens College, New Delhi

- 460. SHRI SHYAM SUNDAR MOHAPATRA: Will the Minister of EDUCATION be pleased to State:
- (a) whether Government's tention has been drawn to a news item which appeared in the local dailies on 1st February 1983 regarding ethical incidents against female students which took place in St. Stephen'! College, New Delhi;
- (b) if so, what are the details thereof;

whether it is a fact that the head of the Institution had termed these happenings as "family matter"; and

(c) if so. what action has been taken by Government to curb'such activities in future in educational institutions and against those involved in the incidents?

THE MINISTER OP EDUCA-TION (SHRI K. C. PANT): (a) Yes,

(b) to (d) On 31st January, 1965, some ladies' garments were found hung on the College tower. The College authorities promptly investigated into the matter, and found that some sportswear of girl students which are used for participation in sports and games and left in the ladies Common Room were removed and hung on the tower. On further enquiry, three students admitted to their having been involved in the incident. students were expelled from the College hostel. They have also been suspended from the classes and their entry into the College campus has been banned. It was also decided that these students would not be admitted next year to MA/M.Sc. classes. The College authorities have also given stern warning to all the students that strict disciplinary

action will be taken against any student found to be guilty of such unbecoming /behaviour women students. As a result of this action, it is expected that such incidents would not recur.

SC/ST in the joint Entrance examination for Indian Institutes of **Technology**

- 470. SHRI PRITHIBI MAJHI: Will the Minister of EDUCATION be pleased to state:
- (a) what is the number of succeesul candidates in the Joint Entrance Examination 1984 for the Indian Institutes of Technology;
- (b) what is the number of those belonging to the Scheduled Castes and the Scheduled Tribes;
- (c) whether all the reserved seats were filled up from amongst the Scheduled Castes and Scheduled Tribes candidates; and
- (d) if not, in what manner these were filled up and what steps Government propose to take to meet such contingencies in future?
- THE MINISTER OF EDUCA-TION (SHRI K. C. PANT): (a) 2,000 candidates qualified in the Joint Entrance Examination held in 1984 for admission to the India* Institutes of Technology.
- (b) Of the above 49 were Scheduled Caste and 10 were Scheduled Tribe candidates.
- (c) and (d) Since the number of SC|ST, candidates qualifying in the Joint Entrance Examination is generally less than the number of seats reserved for them, from the year 1983 onwards at the direction of the I.I.T. Council, a preparatory course of approximately 10 months duration has been started in the five HTs, for those willing SC|ST candidates, who fail to qualify the Joint Entrance Examination. Sudh students are offered admission to HTs in the

succeeding year on the basis of a qualifying test held at the end of *the* preparatory course without. having to compete in the J.E.E. once again. On the basis of such a preparatory course dinring the year 1984. 52 additional SCjST candidates were also offered ad mission to the IITs. It is proposed to continue such a preparatory course programme for the admission of SC|ST candidates, in addition to those regularly qualifying, in the succeeding years also.

Format for SC|ST certificate in the Roorkee University

- 471 SHRI PRITHIBI MAJHI: Will the Minister of EDUCATION be pleased to state:
- (a) whether the format of the Scheduled Castes and Scheduled Tribes certificate prescribed by the University of Roorkee for the purpose of Entrance Examination, 1985 is different from the one proscribed for Joint Entrance Examination, 1985 for the Indian Institute of Technology.
- (b) if so, what are the reasons for not following a uniform in all such institutes; and
- (c) what steps Government propose to take to ensure that certificates issued earlier by the competent authorities are accepted by the University of Roorkee and other such organisations?

THE MINISTER OF EDUCA-TION (SHRI K. C. PANT): (a) to (c) The University of Roorkee which is established by the State Legislature has the format for the Scheduled Scheduled Castes and candidates as prescribed by the State Government of Uttar Pradesh. As long as they can ensure the authenticity for establishing that the candidate belongs to the reserved category, other institutions under the. control of the various State Governments and Universities prescribed that

, format of certificates as desired by the concerned authorities and not necessarily on the lines prescribed for the Joint Entrance Examination for the IITs.

Completion of Thien Dam and Shahpur Kandi Barrage

- 472. SHRI MUKHTIAR SINGH MALIK: Will the Minister of IR RIGATION AND POWER be ple ased to state:
- (a) whether it is a fact that there has been considerable delay in the construction of Thien Dam and the Shahpur Kandi Barrage by the Punjab Government resulting in delaying of Ravi-Tawi irrigation project; and
- (b) if so, what action the Central Government propose to take for an early completion of the Thien Dam and Shahpur Kandi-project?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) and (b) Yes, Sir. The delay in case of Thein dam is primarily on account of constraint of funds with the State Government. Central Goernment is exploring possibil-ties of making available more funds within the overall financial constraints.

A decision in case of Shahpur Kandi Barrage is held up due to differences between Punjab and Jammu & Kashmir regarding the estimates and sharing of costs of certain components of the project. The dispute has been referred to the Central Water Commission and is under examination.

Kota-Chittor line

- 473. SHRI BHUVNESH CHAT URVEDI: Will the Minister of RAILWAYS be pleased to state:
 - (a) what was the total financial